NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. IA 762/2022 IN C.P. (IB)/101(MB)2021

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2022

NAME OF THE PARTIES: **Santanu T Ray Resolution Professional**
IN THE MATTER OF
State Bank of India
V/s
Mamta Apparao

APPEARANCE :
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** None present

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

15.11.2022
ANKIT